National Company Law Tribunal

Allahabad Bench

CPNO. 96/ALD/2017, CANO. 54/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Blue-Line Secusities Put Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 230/232 of Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. CS REMISTREE MISSING RCS RESIDION ABOVEM

2. CS AWK KRTRIPATHI PCS PETITIONER ABOVEM

3. KULDEEP SINGH

STA

O.L.

RESIDENT

RESIDEN

CP No. 96/ALD/2017, CA No. 54/ALD/2017

Sh. Alok Kumar Tripathi along with Abhishek Mishra, PCS for the Petitioner Company. Sh. Kuldeep Singh, proxy for the OL representing the Central Govt.

The case is fixed today for the argument. The proxy for the OL seeks time, as OL is not available today. Hence, time is granted.

The matter to be listed on 25th January, 2018.

Date: 10/01/2018

Typed by Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)